

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE  
OF INDIA  
GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

...

New Delhi, Dated: 6th May, 1987

**NOTIFICATION**  
**(INCOME TAX)**

No. 7271 (F.No.261/13/87-ITJ): In exercise of the powers conferred by sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf and in supersession of all the previous notifications, in this regard, the Central Board of Direct Taxes hereby direct that the Appellate Assistant Commissioner of Income-tax of the Range specified in Column (1) of the Schedule below shall perform their functions in respect of all persons and incomes assessed to Income-tax in the Income-tax Circles, Wards and/or Districts, specified in the corresponding entry in column (2) thereof excluding all persons and income assessed to income-tax over which jurisdiction rests with Commissioners of Income-tax (Appeals).

**SCHEDULE**

| S.No. | Ranges with Headquarters                                         | Income-tax Circles, Wards and Districts.                                                                                                                                                                        |
|-------|------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.    | Appellate Assistant Commissioner of Income-tax, A-Range, Bombay. | 1. K-Ward.<br>2. H.R.R.C.<br>3. Professional Circle.<br>4. H.R.C.<br>5. A-III Ward<br>6. Asstt.Circle-II A.<br>7. Foreign Com.Circle I<br>8. Company Circle-I.<br>9. Company Circle-II.<br>10. Asstt. Circle-I. |
| 2.    | Appellate Assistant Commissioner of Income-tax, B-Range, Bombay. | 1. Trust Coll.<br>2. Company Circle-IV.<br>3. B-I Ward.<br>4. B-II Ward.<br>5. Film Circle.<br>6. Company Circle-III.                                                                                           |

| 1                                                                           | 2 | 3                                                                                                                                                                                            |
|-----------------------------------------------------------------------------|---|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 3. Appellate Assistant<br>Commissioner of Income-tax,<br>C-Range, Bombay.   |   | 1. A-I Ward<br>2. A-II Ward<br>3. A-IV Ward<br>4. A-V Ward<br>5. B-III Ward<br>6. Market Ward<br>7. Company Circle-IV<br>8. Company Circle-VI<br>9. Foreign Section<br>10. Asstt. Circle-VI. |
| 4. Appellate Assistant<br>Commissioner of Income-<br>tax, D-Range, Bombay.  |   | 1. D-I Ward.                                                                                                                                                                                 |
| 5. Appellate Assistant<br>Commissioner of Income-<br>tax, E-Range, Bombay.  |   | 1. D-I Ward<br>2. D-II Ward<br>3. C-IV Ward                                                                                                                                                  |
| 6. Appellate Assistant<br>Commissioner of Income-<br>tax, F-Range, Bombay.  |   | 1. B.S.D. (H)<br>2. S.B. I<br>3. S.B. II<br>4. B.S.D. (H)<br>5. T.D.S.                                                                                                                       |
| 7. Appellate Assistant<br>Commissioner of Income-<br>tax, G-Range, Bombay.  |   | 1. B.S.D. (West)<br>2. B.S.D. (South)                                                                                                                                                        |
| 8. Appellate Assistant<br>Commissioner of Income-<br>tax, H-Range, Bombay.  |   | 1. Survey Circle-I (Old)<br>2. H-Ward.                                                                                                                                                       |
| 9. Appellate Assistant<br>Commissioner of Income-<br>tax, I-Range, Bombay.  |   | 1. Survey Circle-II                                                                                                                                                                          |
| 10. Appellate Assistant<br>Commissioner of Income-<br>tax, J-Range, Bombay. |   | 1. G-Ward.<br>2. GA-Ward<br>3. Asstt. Range-IX                                                                                                                                               |
| 11. Appellate Assistant<br>Commissioner of Income-<br>tax, K-Range, Bombay. |   | 1. G-III Ward                                                                                                                                                                                |
| 12. Appellate Assistant<br>Commissioner of Income-<br>tax, L-Range, Bombay. |   | 1. G-IX Ward<br>2. G-V Ward<br>3. G-I Ward.                                                                                                                                                  |

Whereas the Income Tax Circle, Ward or District or part thereof stands transferred by this Notification from one Appellate Assistant Commissioner of Income-tax to another Appellate Assistant Commissioner of Income-tax appeals arising out of the assessments made in that Income Tax Circle, Ward or District or part thereof and pending immediately before the date of this notification before the Appellate Assistant Commissioner of Income-tax from whom the circle/ward/district is transferred, shall, from the date this Notification takes effect, be transferred to and dealt with by the Appellate Assistant Commissioner of the Range to whom the said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 1-4-1987.

*Ed/*  
( K.P. GANGULI )  
OSD(J)

Central Board of Direct Taxes

To

The Manager,  
Govt. of India Press,  
Mayapuri, New Delhi.

Copy to :

1. The Chief Commissioner (Adm) & Commissioner of Income-tax, Bombay City-I, Bombay.
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. ADI (R&F) Bulletin, New Delhi.
4. Ad.VI/E.D. Sections.
5. ITUC Section.
6. The Joint Secretary & Legal Advisor, Ministry of Law, Bhambhatri Bhavan.

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Central Board of Direct Taxes